

DIVISION BENCH
COURT - I

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/123(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

IN THE MATTER OF	TERAPANTH MARKETING PRIVATE LIMITED VS NEXTGEN PRINTERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance via video conference/physically

For Operational Creditor

Mr. Avishek Guha, Adv.

Ms. Arunika Dutta, Adv.

Mr. Kaustav De Sarkar, Adv.

For the Corporate Debtor

Mr. Vikas Baisya, Adv.

Ms. Ranjana Seal, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel for the Corporate debtor seeks some time to file Vakalatnama, Board Resolution and Reply affidavit. Two weeks time is granted for the same.
3. Post this matter on **01.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**